up this workshop is being prepared by the South-Central Railway. This workshop is being planned for Periodical Overhaul of 8 units of coaches per day, with scope for future expansion. The exact cost will be known after the project report has been prepared. But the approximate cost is is a bout Rs. 10 crorcs. There is no foreign collaboration for setting up this Work-

सोवियत स्वास्थ्य पदति का श्रध्ययन

686. श्री सुभाष चन्त्र बोस ग्रल्लुरी:

श्री जी० एम० वनातवाला :

क्या स्वास्थ्य श्रीर परिवार कल्याण मंत्री यह बनाने की कृपा करेंगे कि:

- (क) क्या यह सच है कि साविवन स्वास्थ्य पद्धति का ग्रध्ययन करने के लिए भारतीय चिकि-त्सा भीर स्वास्थ्य विशेषकों का एक प्रतिनिधि-मंडल सोवियत संघ भेजा जा रहा है;
- (ख) यदि हां, तो इस प्रतिनिधिमंडल के सदस्य कीन कीन होंगे; स्रौर
- (ग) इस के कब तक जाने की संभावना है?

स्वास्थ्य ग्रौर परिवार कल्याण मंत्री (श्री रवि राय): (क) से (ग). मार्च 1979 में सोवियत संघ के प्रधान मंत्री श्री ए० एन० कोसीगिन के भारत के दौरे के समय भारत सरकार स्रोर सोवियत सरकार के बीच स्रायुविकान श्रीर जन स्वास्थ्य के क्षेत्र में सहयोग संबंधी करार पर हुए हस्ताक्षर के अनुसरण में सोवियत स्वास्थ्य मंत्री ने सहयोग के क्षेत्र के भ्योरे श्रीर कार्य योजना के बारे में विचार-विमशं करने की लिए केन्द्रीय स्वास्थ्य **मौ**र परिवार कल्याण मंत्री को सोवियत संघ ग्राने का निमंत्रण दिया है। यह निमंत्रण स्वीकार कर लिया गया है। प्रति-निधि मंडल के गठन ग्रीर रूस में इसके दौरे की तारीखों को भ्रांतिम रूप दिया जा रहा है।

Wagons foz Coal Transportation

687. SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI D. AMAT:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the attention of Government have been drawn to the news appeared in the Hindustan Times dated the 6th June, 1979 that 13.8 million tonnes of coal lying due to lack of adequate transport and shortage of rail wagons; and

(b) if so, what is the reaction of his Ministry in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) and (b): Gertain quantity of coal always remains at pit-cheads from where coal is brought to rail head for being loaded in railway wagons. Although there has been a shortfall in meeting the wagon requirement of collieries in certain areas i.e. the collieries served by the Eastern Railway accumulation of 13.8 millon tonnes of coal is not all due to shortage of wagons—particularly the quantity out of it which is lying at pit-heads away from rail-heads.

Uncleared Goods at Railway

688. SHRI A. BALAPAJANOR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the problem of uncleared goods at the Railways is much more serious than what it looks on the surface;
- (b) whether the accumulation of such uncleared goods is considered to be connected with unsocial practices of tradesmen to find cheaper warehousing for hoarding so as to find better prices at a later date; and
- (c) the extent of the problem and the steps taken to counter the evil?

THE MINISTER OF HE MINISTRY OF STATE IN RAILWAYS THE (SHRI SHEO NARAIN): (a) to (c). The information is being collected and will be laid on the table of the House.

Vizay Port Trust Tender

689. SHRI A. BALA PAJANOR:

SHRI RUDALPH RODRIGUES:

Will the Minister or SHIPPING AND TRANSPORT be pleased to state:

(a) the full particulars of the reported (a) the full particulars of the acceptance of Vizag port Trust tender jar a job from Mazagaon Dockyard and the rejection of a cheaper tender from Hindock of a cheaper tender from Engineering Company;

(b) the clear formulation of policy made in such cases so as to obviate such controversies?

THE MINISTER OF STATE INCHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) (a) The Visakhapatnam Port Trust invited tenders ni March, 1978 for procurement of No. twin-screw diesel tractor tug. The tenders were opened on 14-7-78. Six firms submitted tenders. After taking into account all the relevent factors, the Port Trust Board decided to award the contract to M/s. Mazagaon Dock Limited and sought Central Government's approval accordingly.

M/a. Hindock Engineering Company submitted several representations against the rejection of their tender stating that their offer was the lowest and that they had also necessary technical know-how and capacity to build the tug.

The capacity of this firm to build and deliver the tug was rechecked through the Director General of Shipping, Bombay, The Principal Officer, Mercantile Marine Department, Calcutta (under the administrative control of D. G. Shipping, Bombay), after inspection of the yard of the Conpany reported (April, 1979) that due to proposed supply of design, deawing and components from reputted foreign supplier and technical supervision of collaborators, it will be within the capacity of the firm to construct and deliver the tug within 20 months subject to usual force majeure as clause. He also added that in case it is decided to award the work to the firm it will be advisable to to obtain suitable guarantees against stage payments as the firm did not have the proven ability to undertake a single work worth Rs. 1.68 crores. The Visakhapatnam port Trust Board, upon re-considering the matter in the light of the above report, has decided to award the contract to M/s. Hindlock Engineering Company Ltd. subject to sanction of of the Government.

There was, however, no controversy in the Ministry about the acceptance of the recommendations of the Port Trust Board.

(b) As a policy, tenders are awarded to a firm of proven or potential ability offering the lowest quotation whish is acceptable both from technical and scheduled delivery/completion angle.

Benefit to Women Wochero in Mines

690. DR. BIJOY MONDAL: Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

- (a) whether the large number of women workers continued to be temporary hands over after putting five years service in the selected mines;
- (b) whether they do not get extra welfare amenities like creches, maternity benefits, toilet and other welfare provisions; and
- (c) whether Government propose to take any action in regard thereto and see that women workers get all benefits in the mines?

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) (a) A recent study conducted by the Labour Bureau on Socio-economic Conditions of Women Workers in Mines reveals that a large number of women working in mines other than coal and manganese, continue to be temporary even after putting in one to five years of service.

- (b) Welfare amenities like creches, maternity benefit, toilets etc. are required to be provided to both temporary and permanent workers according to the provisions of the relevant act, namely, the Mines Act, 1952 and Maternity Benefit Act, 1961.
- (c) The enforcement agencies have been asked to ensure that these amenities are adequately provided by the employers.

Problems of Indians in Uganda

- 691. DR. BIJOY MONDAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government are in close contact with the new Government of Uganda to discuss the problems of Indians living in that country; and
- (b) whether any communication has been received from that Government in regard thereto and if so, the nature thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIR SHRI SAMARENDRA KUNDU